NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Saturday**, 20th **September**, 2025:

The Division Bench comprising of Hon'ble Shri Justice Kamal Khata and the Hon'ble Shri Justice Arif S. Doctor will take up vacation bench matter and will sit in Chamber No. 26 at 2.45 p.m. and will take up the following matter for direction as per the board to be notified separately.

ORIGINAL SIDE

Writ Petition (L) No. 15016 of 2025 for speaking to the minutes

Dated this the 19th day of September 2025.

By Order,

Sd/-(H.M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay